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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 524/2020**

NAGAR NIGAM SEWA NIVRIT KARMCHARI KALYAN  
SAMITI AND ORS ..... Petitioners

Through: Mr. Ranjit Sharma, Advocate

versus

GYANESH BHARTI ..... Respondent

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Anuj Aggarwal, ASC, GNCTD,  
with Mr. Yash Upadhyay and Mr.  
Siddhant Dutt, Advocates for R-2.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

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+ **CONT.CAS(C) 189/2021 and CM APPL. 7235/2021, CM APPL.  
42603/2021, CM APPL. 42604/2021**

NAGAR NIGAM SEWA NIVRIT KARMCHARI KALYAN  
SAMITI AND ORS ..... Petitioners

Through: Mr. Ranjit Sharma, Advocate

versus

GYANESH BHARTI ..... Respondent

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

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+ **CONT.CAS(C) 376/2021**

AKHIL DILLI PRATHMIK SHIKSHAK SANGH REGD

..... Petitioner

Through: Mr. Ranjit Sharma, Advocate



versus

GYANESH BHARTI

..... Respondent

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

48

+ **W.P.(C) 9049/2017 and CM APPL. 36981/2017, CM APPL.  
10365/2018, CM APPL. 29778/2019, CM APPL. 16488/2020**

RAHUL BIRLA

..... Petitioner

Through: Mr. Ranjit Sharma, Advocate.

versus

EAST DELHI MUNICIPAL CORPORATION AND ORS

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Sanjeev Sabharwal, Sr. Panel  
Counsel for UOI  
Mr. Avishkar Singhvi, ASC with Mr.  
Vivek Kr. Singh, Mr. Naved Ahmed  
and Deokinandan Sharma, Advocates  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Sanjeev Sagar, Standing Counsel  
for MCD

49

+ **W.P.(C) 9480/2017**

ALL MUNICIPAL  
SUPERVISOR UNION

CORPORATIONS SANITATION  
..... Petitioner

Through: Mr. Yudhvir Sign Chauhan, Mr.  
Aditya Sharma, Mr. Hinu Mahajan  
and Ms. Shivangi Shokeen,  
Advocates.

versus



GOVT. OF NCT OF DELHI & ORS

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Avishkar Singhvi, ASC along  
with Mr. Vivek Kumar Singh and Mr.  
Naved Ahmed, Advocates.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Ms. Monika Arora, CGSC with Mr.  
Kushal, Mr. Subhrojeet Saha, Ms.  
Jyoti Tiwari and Ms. Radhika,  
Advocates for NDMC.  
Mr. Saroj Bidawat, Standing Counsel  
for MCD.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

50

+ **W.P.(C) 2212/2018**

VINOD TOMAR

..... Petitioner

Through: Mr. Ranjit Sharma, Advocate.

versus

EAST DELHI MUNICIPAL CORPORATION AND ORS.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Ms. Monika Arora, CGSC with Mr.  
Kushal, Mr. Subhrojeet Saha, Ms.  
Jyoti Tiwari and Ms. Radhika,  
Advocates for NDMC.  
Mr. Dev P. Bhardwaj, Standing  
Counsel for R-5.

51

+ **W.P.(C) 3983/2018**

DELHI ADHYAPAK PARISHAD

..... Petitioner

Through: Mr. Lave Kumar Sharma, Mr. Sumit  
and Ms. Deepshikha, Advocates.



versus

STATE (NCT OF DELHI) AND ORS.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Sanjeev Sagar, Standing Counsel  
for MCD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Abhay Sharan Singh, Advocate  
for R-3.  
Ms. Namrata Mukim, Standing  
Counsel for MCD/R-4.

52

+ **W.P.(C) 3511/2020, CM APPL. 21333/2020, CM APPL.  
21335/2020, CM APPL. 23413/2020, CM APPL. 33151/2020, CM  
APPL. 6546/2021, CM APPL. 7134/2021, CM APPL. 22601/2022**

COURTS ITS ON MOTION

..... Petitioner

Through: Mr. Tarun Sharma, Mr. Abid Ali and  
Mr. Manek Sharma, Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC along with Mr.  
Devrat Yadav, Advocate for UOI  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

53

+ **W.P.(C) 3833/2020 and CM APPL. 13722/2020**

COURT ON ITS OWN MOTION

..... Petitioner

Through: Mr. Ashok Agarwal, Mr. Manoj  
Kumar and Mr. Kumar Utkarsh,  
Advocates.



Versus

UNPAID SALARY OF TEACHERS AND EMPLOYEES OF  
NR.D.M.C. .... Respondent

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

54

+ **W.P.(C) 5033/2020 and CM APPL. 18132/2020, CM APPL.  
20041/2020, CM APPL. 23857/2021, CM APPL. 22602/2022, CM  
APPL. 22603/2022, CM APPL. 22683/2022**

AKHIL DILLI PRATHMIK SHIKSHAK SANGH(REGD.)

..... Petitioner

Through: Mr. Ashok Agarwal and Mr. Kumar  
Utkarsh, Advocates

versus

GOVT. OF N.C.T.D & ORS.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

55

+ **W.P.(C) 5389/2020**

HOSPITAL EMPLOYEES UNION

..... Petitioner

Through: Ms. L. Gangmei, Advocate, Mr.  
Ashok Agarwal and Mr. Kumar  
Utkarsh, Advocates

versus



NORTH DELHI MUNICIPAL CORPORATION & ANR.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

56

+ **W.P.(C) 5533/2020 and CM APPL. 19966/2020, CM APPL.  
22897/2022, CM APPL. 22898/2022, CM APPL. 11682/2023**

NAGAR NIGAM SEWA NIVRIT KARMCHARI KALYAN  
SAMITI (UNREGISTERED) AND ORS

..... Petitioners

Through: Mr. Ashok Agarwal and Mr. Kumar  
Utkarsh, Advocates

versus

GOVT.OF N.C.T. DELHI, & ANR.

..... Respondents

Through: Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

57

+ **W.P.(C) 5833/2020 and CM APPL. 21093/2020**

MCD RETIRED ENGINEERS ASSOCIATION DELHI  
(REGISTERED) THROUGH ITS GENERAL SECRETARY MR.  
K.S. SANDHU

..... Petitioner

Through: Mr. Rono Mohnaty, Ms. Anju  
Mohanty, Ms. Chikirsha Mohanty and  
Ms. Ishita, Advocates.

versus



GOVERNMENT OF NCT, DELHI THROUGH THE PRINCIPAL  
SECRETARY, FINANCE & ORS. .... Respondents

Through: Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

58

+ **W.P.(C) 6075/2020**

HOSPITAL EMPLOYEES UNION ..... Petitioner

Through: Mr. Ashok Agarwal and Mr. Kumar  
Utkarsh, Advocates

versus

NORTH DELHI MUNICIPAL CORPORATION & ANR.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

59

+ **W.P.(C) 6532/2020 and CM APPL. 22869/2020**

DDA AND MCD JANVADI KARMCHARI UNION (REGD.5128)

..... Petitioner

Through: Mr. Ashok Agarwal and Mr. Kumar  
Utkarsh, Advocates

versus

GOVT.OF N.C.T.DELHI, & ANR. .... Respondents

Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD



60

+ **W.P.(C) 7193/2020 and CM APPL. 24315/2020**

DELHI MUNICIPAL WORKERS UNION REGD. .... Petitioner  
Through: Mr. Birendra Bikram, Advocate  
versus

NORTH DELHI MUNICIPAL CORPORATION & ANR.  
..... Respondents  
Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

61

+ **W.P.(C) 7417/2020 and CM APPL. 24809/2020**

PARA MEDICAL TECHNICAL STAFF WELFARE  
ASSOCIATION OF MCD ..... Petitioner  
Through: Mr. Tarun Sharma, Mr. Abid Ali and  
Mr. Manek Sharma, Advocates.  
versus

UNION OF INDIA & ANR. .... Respondents  
Through: Mr. Manish Mohan, CGSC with Mr.  
Jatin Teotia, Advocate for UOI.  
Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

62

+ **W.P.(C) 7731/2020 and CM APPL. 25505/2020, CM APPL.  
25506/2020**

DILLI NAGAR NIGAM CHATURTH SHRENI KARMCHARI  
LOKHIT MORCHA REGD ..... Petitioner  
Through: Mr. Ashok Agarwal and Mr. Kumar  
Utkarsh, Advocates





versus

GOVT OF NCT DELHI AND ANR & ANR. .... Respondents  
Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Sanjeev Sagar, Standing Counsel  
for MCD

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+ **W.P.(C) 8065/2020 and CM APPL. 26234/2020, CM APPL. 26235/2020**

PARA MEDICAL TECHNICAL STAFF WELFARE  
ASSOCIATION OF MCD .... Petitioner  
Through: Mr. Tarun Sharma, Mr. Abid Ali and  
Mr. Manek Sharma, Advocates.

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ajay Digpaul, CGSC with Mr.  
Kamal R. Digpaul and Ms Ishita  
Pathak, Advocates for UOI.  
Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing  
Counsel for MCD

64

+ **W.P.(C) 100/2021 and CM APPL. 301/2021**

SMT. SUNITA SEHGAL .... Petitioner  
Through: Mr. Anuj Aggarwal, Ms. Shreya  
Kukreti, Mr. Shubham and Mr.  
Pradeep, Advocates

versus



NORTH DELHI MUNICIPAL CORPORATION & ANR.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Sanjeev Sagar, Standing Counsel  
for MCD

65

+ **W.P.(C) 364/2021 and CM APPL. 966/2021, CM APPL. 967/2021**

DELHI NURSES UNION

....Petitioner

Through: Mr. Tarun Sharma, Mr. Abid Ali and  
Mr. Manek Sharma, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.  
Mr. Sanjeev Sagar, SC, MCD with  
Ms. Nazia Parveen, Adv.

66

+ **W.P.(C) 12686/2021 and CM APPL. 39953/2021, CM APPL. 37769/2022**

SOUTH DELHI MUNICIPAL CORPORATION ..... Petitioner

Through: Mr. Sanjeev Sagar, Standing Counsel  
for MCD with Ms. Nazia Parveen,  
Advocate.

versus

GOVERNMENT OF NCT OF DELHI

..... Respondent

Through: Mr. Satyakam, ASC for GNCTD.  
Mr. Anil Soni, CGSC with Mr.  
Devrat Yadav, Advocate.



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+ **W.P.(C) 7171/2022 and CM APPL. 29326/2022, CM APPL. 10773/2023**

**SATENDRA KUMAR NAGAR & ORS.** ..... Petitioners

Through: Mr. Ashok Agarwal, Mr. Manoj Kumar and Mr. Kumar Utkarsh, Advocates.

versus

**EAST DELHI MUNICIPAL CORPORATION & ORS.**

..... Respondents

Through: Mr. Satyakam, ASC for GNCTD  
Mr. Anuj Aggarwal, ASC, GNCTD, with Ms. Arshya Singh and Mr. Yash Upadhyay, Advocates for R-2.  
Mr. Jatin Singh, SPC with Mr. Yogesh Kumar, Advocate for UOI  
Mr. Anil Soni, CGSC with Mr. Devrat Yadav, Advocate.  
Mr. Divya Prakash Pande, Standing Counsel for MCD

**CORAM:**

**HON'BLE THE ACTING CHIEF JUSTICE**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**ORDER**

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**08.04.2024**

1. Learned counsel for Municipal Corporation of Delhi on instructions state that the basic tax assignment instalment of Rs. 738 Crores (approximately) is due and payable by GNCTD to MCD in the next few days. They state that as soon as the said amount is received, all the serving and former employees of MCD shall be paid their outstanding dues in accordance with the Seventh Central Pay Commission ('7<sup>th</sup> CPC'). They



further assure and undertake to this Court that the retiral benefits of the former employees of MCD shall be paid within twelve weeks. They also state that in future, salaries and pensions shall be paid on time to the existing and former employees of the MCD.

2. The aforesaid statements, assurances and undertakings given by learned counsel for the MCD before this Court are recorded and the MCD is held bound by the same. GNCTD is directed to release the basic tax assignment instalment within ten working days.

3. It is clarified that in the event, there is any breach of the aforesaid statements/assurances/undertakings, the Petitioners shall be at liberty to file contempt proceedings against the Commissioner, MCD.

4. Recording the aforesaid statements/assurances/undertakings of the learned counsel for the MCD as well as with the aforesaid direction and liberty, the present batch of petitions stand disposed of.

5. List for compliance on 23<sup>rd</sup> July, 2024.

**ACTING CHIEF JUSTICE**

**MANMEET PRITAM SINGH ARORA, J**

**APRIL 08, 2024/rhc**